

Statement giving Grants released under the Scheme of Action Research & Studies on Judicial Reforms during the financial year 2016-2017 (As on 22.09.2016)

S. No.	Santioned No.	Sanctioned Date	Agency	Project Title	Project Cost	Release Amount	Remarks
1	N-9/8/2016-NM	5.5.2016	NALSAR University of Law, Hyderabad	A study to create evidence based proposals for reform of Legal Education in India- Suggestions for reforms at National Law Universities set up through State Legislations	1303008	260602	1st Installment
2	N-9/9/2016-NM	5.5.2016	NALSAR University of Law, Hyderabad	A study to create evidence based proposals for reform of Legal Education in India- Suggestions for reforms in law programmes offered at Cental Universities/State Universites/Colleges affiliated to State Universities/Private Universities/Deemed Universities	1882106	376421	1st Installment
3	N-9/19/2014-NM	21.6.2016	Indian Institute of Management, Kashipur.	Performance indicators for subordinate courts and suggestive policy/procedural changes for reducing civil case pendency	2500000	1000000	2nd Installment
4	N-9/26/2015-NM	6/29/2016	Odisha Judicial Academy, in association with National Law University, Orrisa	An Analysis of the functioning of Lok Adalats in the Eastern Region of India	2034000	406800	1st Installment
5	N-9/16/2015-NM	06.09.2016	Vidhi Center for Legal Policy	Strengthening mediation as a viable dispute resolution mechanism for India	1777000	710800	2nd Installment
6	N-9/20/2015-NM	12.09.2016	DAKSH Bangalore	Comparative Analysis of Causes for Pendnecy in Six High Courts and Six District Courts in India.	2500000	1000000	2nd Installment
Total						3754623	